NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Vistar Financiers Pvt.Ltd	dVs-Datre Corporation Limited	d
Ur	nder Section	7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

NEHA SOMANI, PCS

RAKESH AGARWAL

Financial Greditor/
Applicant
Sourani
29/11/2017

Protesine

Rakosh Agains

ORDER

Ld. Interim Resolution Professional (IRP) and Ld. Counsel for financial creditor are present.

Ld. IRP has filed the progress report dated 13/11/2017 along with the minutes of the meeting of the Committee of Creditors (COC) dated 18/11/2017, which shows that the COC with 100% vote share has approved the name of the IRP to act as RP.

In view of the above resolution of the COC we hereby appoint Mr. Rakesh Kumar Agarwal, IRP to work as Resolution Professional (RP). Next progress report may be filed by 21/12/2017.

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List on 21/12/2017.

(Jinan K.R.)

Member (J)

Sd

(V.P.Singh) Member (J)